

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1104

ANSWERED ON:22.07.2016

Welfare Schemes for Women and Children

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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of schemes under implementation for empowerment of women including tribal women and development of children in the country including through Non-Governmental Organisations (NGOs) along with the budgetary allocation, funds released and utilized thereunder during each of the last three years and the current year;
- (b) whether the Government has also sought additional funds for such schemes and if so, the details thereof;
- (c) whether the Government has evaluated the performance of NGOs in implementation of schemes, if so, the details and the outcome thereof;
- (d) whether several NGOs seeking financial assistance have been found to be fake and if so, the details thereof along with the measures taken by the Government to check credential of such NGOs and the criteria/parameter adopted to grant assistance to them; and
- (e) the irregularities reported/noticed in funds utilization by States/UTs and NGOs during the said period and the action taken against them along with the mechanism in place for effective implementation of schemes and to check misutilisation of funds thereunder?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

(a) : The Ministry of Women and Child Development is implementing a number of schemes/programmes for empowerment of women and development of children across the country. The schemes/programmes are implemented for all women including tribal women for their empowerment. Some of the schemes are implemented through Non-Governmental Organizations (NGOs). The details of various schemes of the Ministry and funds allocated / sanctioned, released and utilization reported by the States/UTs under these schemes are available in the Annual Reports of the Ministry for the respective years. The copies of these Reports are available in the Library of Lok Sabha Secretariat and are also available on the Ministry's website viz. www.wcd.nic.in.

The details of budget allocation (Budget Estimates - BE) and Revised Estimates (RE) and funds released / expenditure incurred under the schemes of the Ministry during the last three financial years 2013-14, 2014-15, 2015-16 and the current year 2016-17 are as under:

(Rs. in crores)

Year	BE	RE	Expenditure	% Expenditure w.r.t. RE
2013-14	20,350.00	18,200.00	17,979.40	98.79
2014-15	21,100.00	18,500.00	18,447.54	99.72
2015-16	10,286.73	17,257.00	15,187.19	87.88
2016-17	17,300.00	-	4,468.26	

(as on 21.07.2016) -

(b), (c) and (d): No Madam.

(e): Review Meetings with Women and Child Development Departments of State Governments / UT Administrations are held to discuss the issues for effective implementation of the programmes and schemes to expedite beneficiary coverage and proper fund utilization. Regional level consultations are also held to discuss issues concerning implementation of schemes. The monitoring reports received from States are analysed in the Ministry. The problem areas are communicated to concerned States/UTs for taking corrective actions. In addition, regular State visits are conducted by the Ministry's officials in order to understand the implementation problems being faced by States/UTs. The Centrally Sponsored Schemes (CSS) are monitored with the State Governments/UT Administrations including operationalisation of sanctioned projects. The Central Sector Schemes of the Ministry, which have inbuilt monitoring mechanism, are also periodically reviewed for their proper and better implementation.
